Declaration or Assets and Liabilities

	2024
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	-	160	11	1	_

I, Shakuntala Devi son/daughter/wife of Amis Chandra Sah

aged 53 Years, belonging to Bihas vidhan Sahha

service and presently working as Office Attendant (Farash)

given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants*:

A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

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I	Sl. Description No.	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
	i) Cash	11000.1-	7000./-	Rahul	Agumman Kumar	
(i	i) Deposits Banks, Financi Institutions An Non-Banking Financial Companies		16000-1-		X-(2-10	
(ii:	Bonds, Debentures and shares ir Companies					
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc				nanos Parana avulta	
(v)	Motor Vehicles (details of make, etc.)				0111	
(vi)	Jewellery (give details of weight and value)	18 G.M Gold + 100gram silver	10 G.m.			
	Other assets, such as values of claims / interests	-		-		-

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

SI.		Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value				Brance	
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value					
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Redicunfied, Mitharaz 98058Ft. 75LOKh				10.1
	Houses / Apartments, etc Location (s) - Survey number(s) - Extent (Total measurement) - Current market value					
	Other (such as interest in property)					

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

SI. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on1.219
(a)	(i) Loans from Banks		Configuration and application of the second
	(ii) Loans from financial institutions	Lic Housing Finance 44.	3600001/-
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	7.19.05	
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

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	(d) dues to departments dealing with telephones	2834	Titles reministration in the control of the control
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)		
	(f) Other dues, if any	articles of the street makes	1 - 1881 - 19 18 18 18 18 18 18 18 18 18 18 18 18 18
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	AZVPD4418B	
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	9.	The state of the s
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

C Personal Detail		and and Catar
GPF/CPF/PRAN No.	:-	PTS/BLA-106/
Gender .		F (M/F)
Date of Birth	9-10-01-01	02121970 (DD/MM/YYYY)
Class/Group	:-	(A/B/C)
Cadre	÷	. B.A.S.
		(Full Name e.g. B.A.S Bihar Administrative Service, B.S.S.:- Bihar Secretariat Service etc.)
Home District	:	BhoJPU8

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: विद्याने तो देवाने

Name of Employee: Sha Kuntala Devi

Designation: office Attendant (Farash)

Department: Bihar Vidhan Sabha

Note:

Place: Patng

Date: 12-02-2024

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.

मान्या देवारे